

Claims List in the matter of V R V ENGINEERS PRIVATE LIMITED (As on 28th February 2021)

Last date for submission of Claims as per Form A (Public Announcement) : 26th February 2021

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in Rs)

Sl.No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Remarks, if any
		No. of Claims	Amount	No. of Claims	Amount of claims admitted	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	Nil	Nil	Nil	Nil	N.A	Nil	Nil	Nil	No Claim received
2	Unsecured financial creditors belonging to any class of creditors	Nil	Nil	Nil	Nil	N.A	Nil	Nil	Nil	No Claim received
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	Nil	Nil	Nil	Nil	N.A	Nil	Nil	Nil	No Claim received
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	Nil	Nil	Nil	Nil	N.A	Nil	Nil	Nil	No Claim received
5	Operational creditors (Workmen)	Nil	Nil	Nil	Nil	N.A	Nil	Nil	Nil	No Claim received
6	Operational creditors (Employees)	Nil	Nil	Nil	Nil	N.A	Nil	Nil	Nil	No Claim received
7	Operational creditors (Government Dues)	Nil	Nil	Nil	Nil	N.A	Nil	Nil	Nil	No Claim received
8	Operational creditors (other than Workmen and Employees and Government Dues)	Nil	Nil	Nil	Nil	N.A	Nil	Nil	Nil	No Claim received
9	Other creditors, if any, (other than financial creditors and operational creditors)	Nil	Nil	Nil	Nil	N.A	Nil	Nil	Nil	No Claim received
Total		Nil	Nil	Nil	Nil	N.A	Nil	Nil	Nil	

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Place: Chennai
Date: 28th February 2021

Chandrasekhar Sagutoor
Interim Resolution Professional in the matter of V R V Engineers Private Limited
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